

National Company Law Tribunal

Allahabad Bench

CA NO. 06/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: Ash+vinayak Buildcons Pvt Ltd vis Roc

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Udai Chandan	Lawyer	Appellant Counsel	
2.	Krishna Dev Vyas	Adv.	Roc	

CA No.06/ALD/2018

Advocate Sh. Udai Chandani for the petitioner. Sh. Krishna Dev Vyas, CGSC. The office of the ROC, Kanpur has filed report today. The petitioner counsel seeks liberty to file rejoinder/comments to the comment of the ROC. The case is fixed for argument.

The matter to be listed on 7<sup>th</sup> March, 2018.

Date: 12/02/2018

Typed by  
Md. Zaid  
(Stenographer)

Sd \_\_\_\_\_  
H.P. Chaturvedi,  
Member(Judicial)